

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

Item No. 148
(IB)-1493(PB)/2018

IN THE MATTER OF:

Enkay (India) Rubber Co. Pvt. Ltd.
Vs.
Sumeru Processors Pvt. Ltd.

... Applicant/Petitioner
... Respondent

Order Under Section 7 of IBC, 2016 in Liq.

Order delivered on 28.01.2020

CORAM:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

MS. SUMITA PURKAYASTHA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For Erstwhile R.P	: Mr. Nalin Kaushik, Adv.
For Development & Financial Bank	: Mr. Hashmat Nabi, Ms. Farah Naaz, Advs
For the Respondent	: Mr. Narendra Sharma, Ms. Anindita Saha Mr. Akshay Kumar Arya, Adv. Mr. Anurag Sharma, Adv. For R-3

ORDER

List on 25.02.2020.

—sd—

(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT

—sd—

(SUMITA PURKAYASTHA)
MEMBER (TECHNICAL)